

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:522

ANSWERED ON:23.11.2009

OVERTIME TO AFLOAT AND DOCKYARD EMPLOYEES

Ray Shri Bishnu Pada

Will the Minister of SHIPPING be pleased to state:

(a) whether the Afloat and Dockyard employees of various major ports are not being paid overtime allowance as per the Sixth Pay Commission rates approved by the Government;

(b) if so, the reasons therefor; and

(c) the overtime rates recommended by the Sixth Pay Commission and their implementation by the Government?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SHIPPING (SHRI G.K. VASAN)

(a): Employees of Major Ports are not Central Government Employees and therefore they are not covered under the recommendations made in the Sixth Pay Commission Report.

(b) & (c): Do not arise.